

IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE -18/2017-18 (Purchase Cell)

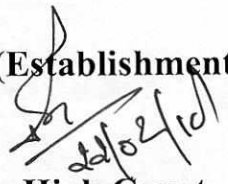
Quotations are invited from reputed Firms / Suppliers, Authorized Dealers having local shops for supply of “ **Four Door Wardrobe cum Almirah with Mirror**” for use in the Chambers of Hon’ble Judges’ of **this Court**”. The bidders should have financial capacity to execute the orders for supply of the articles in time.

The tender must reach this Court within **Two weeks** from the date of display. This advertisement can also be downloaded from the website of Patna High Court.

Terms and Conditions:-

- (I) The articles should be in good condition.
- (II) The rate quoted in tender should be exclusive of all taxes.
- (III) No advance payment shall be made.
- (IV) The firms shall submit their bill in triplicate at the time of supply of articles.
- (V) The Court reserves the right to accept or reject any or all quotations.
- (VI) Payment will be made through Bank Draft, not in ‘Cash’, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (VII) The quantity of the articles may be increased or decreased as per the requirement.
- (VII) The successful bidder shall supply the articles for a minimum period of one year on the approved rate which may be extended for a further period of one year, if agreed bilaterally.

Registrar (Establishment)


Patna High Court.